

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
(IB)-1565(PB)/2018

IN THE MATTER OF:

Mr. Mohan Agarwal

.... Petitioner

v.

M/s. Crown Realtech Pvt Ltd.

.... Respondent

Order U/s. 7 of (IBC) CIRP

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the CPCB	:	Adv Raj kumar for CPCB
For the Applicant	:	Adv. Ankit Sharma in IA-5971/2022, Vaibhav Verma, Adv. in IA-3687/ 2021 Advocates Pulkit Deora and Maitreyee Mishra, in IA No.1508/2021 and IA No.4440/2021 Nikhil Verma, Advocate in IA No.-5890/2022 Mansumyer Singh, Adv in IA 4970/23 Adv. Siddharth Bhatli, Adv Lashita Dhingra, Adv. Khyati Jain in IA no. 27/2023, 282/2023, 817/2023, Viplav Acharya, Adv Adv. Shivani Luthra Lohiya, Adv. Sanskriti Bansal IA No. 254/2022, Advocates: Samiksha Godiyal, Snigdha Ganguly & Nischaiy Sharma for Applicant in IA No 2027/2022, P K Sachdeva Adv, Adv. Aadya Shrotriya, Adv. Yashovardhan Suri, Adv. Sumesh Dhawan, Adv. Shivvang Gupta, Adv. Shaurya
For NOIDA	:	Rachit Mittal, Parish Mishra, Ritika Dawalia and Adarsh Srivastava Advs
For the Respondent	:	Adv. Sougat Sinha, Adv. Akansha Chugh for R-5
For the Erstwhile RP	:	Adv Swaralipi Deb Roy
For the SRA	:	A Mishra, Sahil Advs

ORDER

IA-3684/2020, IA-518/2021, IA-469/2021, IA-110/2021,
IA-817/2022, IA-399/2021, IA-5707/2020, IA-5710/2020, IA-400/2021,
IA-4146/2021, IA-4440/2021, IA-1508/2022, IA-3092/2021
IA-794/2021, IA-2027/2022

IA-3787/2021, IA-254/2022, IA-4858/2022, IA-5217/2022,
IA5277/2022, IA-5278/2022, IA-5301/2022
IA-375/2021, IA-5890/2022, IA-6252/2022, IA-238/2023, IA-273/2023,
IA-282/2023, IA-5971/2022, IA-391/2023, IA-1550/2023, IA-
1805/2023, RA73/2023, IA-3490/2023, IA-3606/2023, IA-3632/2023
IA-3632/2023, IA-3633/2023, IA-3808/2023, IA-4970/2023, IA-
4991/2023 & IA-1259/2024

Due to paucity of time, we are unable to take up the matter. At request and by consent, list the matter on **08.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

23.04.2024
Lalit